

Central Administrative Tribunal
Principal Bench: New Delhi

CP 100/97 in OA 2490/96

(A)

New Delhi, this the 8th day of May, 1997.

Hon'ble Dr. Jose P. Verghese, Vice-Chairman (J)
Hon'ble Shri S.P. Biswas, Member (A)

Budh Prakash
s/o Shri Raja Ram,
r/o 67, Shak Puri Kanker Khera,
Meerut Cantt.Petitioner

(By Shri Rama Krishna proxy for
Shri B.S. Maine, Advocate)

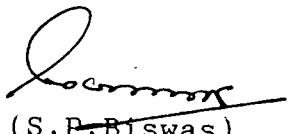
-Versus-

1. Shri Shanti Narain,
General Manager,
Northern Railway,
Baroda House,
New Delhi.
2. Shri K.K. Choudhary,
Divisional Railway Manager,
Northern Railway,
State Entry Road,
New Delhi.Respondents

(By Shri P.S. Mahendru, Advocate)

O R D E R (Oral)
(Dr. Jose P. Verghese, Vice-Chairman (J))

Learned counsel for the respondents submits that he has filed the reply alongwith the order passed on the representation made by the petitioner, in accordance with the orders of this Tribunal. In view of this, we drop the contempt of courts proceedings and discharge the notices issued to the respondents, giving liberty to the petitioner to re-agitate the issue, if and when so advised, arising out of the order now passed by the respondents.


(S.P. Biswas)
Member (A)

(Dr. Jose P. Verghese)
Vice-Chairman (J)

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